

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 3699/2017

BALDEO SINGH . & ANR.

Appellant(s)

VERSUS

BABULAL (DEAD) & ORS.

Respondent(s)

Date : 24-09-2018 This appeal was called on for hearing today.

For Appellant(s) Ms. Vibhuti Sushant Gupta, Adv.
Mr. Ram Naresh Yadav, AOR

For Respondent(s)
Mr. T. R. B. Sivakumar, AOR

Mr. Ajay Kumar Singh, AOR
Ms. Aisha Singh, Adv.
Mr. Pranov Kumar, Adv.
Mr. B.N. Vishawkarma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite grant of last chance, Ld. Counsel for appellants has not taken steps to bring on record Lrs. of deceased respondent No.1. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

MANOJ JAIN
Registrar